

**Central Administrative Tribunal
Principal Bench**

OA No.603/2019

New Delhi, this the 22nd day of February, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Neeraj
Aged about 24 years,
S/o Sh. Mahender Singh
R/o Pawan Steel Industries,
Tosham, Bhiwani,
Haryana 127040.
Post Physical Education Teacher
Post Code 90/17
Group-B. Applicant.

(By Advocate : Shri Anuj Aggarwal)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman
Govt. of NCT of Delhi
FC-18, Institutional Area,
Karkardooma,
Delhi 110 092.
2. Directorate of Education
Govt. of NCT of Delhi
Old Secretariat Building,
Civil Lines,
Delhi 110 054. ... Respondents.

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant submits that he has been instructed not to press the OA. The OA is accordingly dismissed as not pressed.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/